67

Dues of NIDC

- 1137. SHRI LARSHMANA MAHA-PATRO: Wili the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that the National Industrial Development Corporation Ltd., has to pay several lakhs of rupees to various parties;
- (b) if so, what is the amount payable to each party and the period since when the amount is outstanding;

(c) whether it is also a fact that the NIDC Ltd., has to receive lakhs of rupees from its clients; and

to Questions

(d) if so, what is the amount outstanding against each party, since when the amounts are outstanding and what are the reasons for their non-realisation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) The statement below gives the required information

S. N o.	Name of the Party		Amount pay since when stan		Total	
				lakhs)		
1	New Delhi Municipal Committee	Since	Feb. 19	77	2.50 }	5.00
			Mar.	977	2,50	5 00
2	Travel Corporation of India, New Delhi		Apr. 1	977	o∙35]	
			$_{ m Junc}$	1977	0.66	
				1977	0.33	2.66
			-	1977	o· 45	
			_	1977	0.14	
		,	Oct,	1977	o·73 J	
3	Oriental Travels (P) Ltd., New Delhi		Oct.	977	0.50	0.20
4	Mercury Travels (India) Ltd., New Delhi		Apr.	1977	0.22	0.25
5	Nittetsu Mining Consultants Co. Ltd., Tokyo, Japan.		July	1977	0.34	0.34
6	Min. of finance, New Delhi		Dec.	1975	6.007	9.57
-			June	1976	3°57 ∑pl	us interes
7	D.G.H S., New Delhi		Sept_	1977	1.13	1.13
8	Balmer Lawrie & Co. Ltd., New Delhi		Nov.	1977	c 6o	0.60
9	Others (Suppliers etc.)		Curren	t Bills	1.00	1.00
10	G.P.F. & F.P. Fund Contributions for 11/77	5	Dec.	977	0.90	0.90
11	Deductions of LIC Premiums from salary of employees for Nov. 77.		,,	to .	0.11	0.11
12	I-Tax deducted at source for Nov. 77		is Novel La dedition	r. i	0.86	0.26
13	National Mineral Development Corpn.		**		0.15	0.12
					_	22.47

Note.-Payments under processing are not included in the statement.

(c) and (d) As on 30th November.	1977, a total sum of Rs. 78.59 lakhs as detailed below						
was due to the Corporation from its various clients.							

								-			(Rs, in lakhs	
From Central Governme	ent	•	•	٠	•	•	•	•	•	•		8.01
From State Government					•	•	•	•	•			5.31
From Public Undertakin	gs (C	Centra	1 & S	tate)	•					٠		33 * 23
From Foreign Clients			•	•							•	30.78
From Private Parties		•	•	•	٠		٠				•	4.31
		٠.		•							_	78.59

The period for which the amounts have been outstanding are shown be-low.

(Rs. in lakhs)

Amount outstanding for more than 3 years Amount outstanding for more than two years but less than 3 years Amount outstanding for more than one year but less than two years

Amount outstanding for less than 6 months

18-11

4"17

12.86

20.37

The amounts have been outstanding for various reasons which include completion of formalities particularly in the case of foreign clients for releasing payments, commissioning of the plants which is awaited by clients before releasing final payments though the engineering work has already been completed by the Corporation, further clarifications sought by clients, clients have raised objections in certain cases which are pending settlement and clients are experiencing financial difficulties.

Foreign visits of the Chairman-cum-Managing Director of the NIDC

1138. SHRI LAKSHMANA MAHA-PATRO: Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of times the present Chairman-cum-Managing

Director of the National Industrial Development Corporation Ltd. has gone abroad since April, 1976;

- (b) what are the names of the countries visited by him and the purpose of each visit;
- (c) what is the amount of expenditure incurred on each visit both in sterling and in Indian currency; and
 - (d) what is the outcome of each visit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c) The Statement below gives the required